Members

RAJYA SABHA

Monday, the 6th July, 1998/15, Asadha, 1920 (Saka)

The House met at eleven of the clock, Mr. Chairman *in the Chair*.

MEMBERS SWORN

SHRI VIJAY DARDA (MAHARASHTRA) DR. (SHRIMATI) NAJMA HEPTULLA (MAHARASHTRA) SHRI SURESH KALMADI (MAHARASHTRA) SHRI PRITISH NANDY (MAHARASHTRA) SHRI SATISH PRADHAN (MAHARASHTRA) SHRI RAJ MOHINDER SINGH (PUNJAB) SHRI SUKHDEV SINGH (PUNJAB) SHRI SANTOSH BAGRODIA (RAJASTHAN) SHRI JASWANT SINGH (RAJASTHAN) SHRI L.M. SINGHVI (RAJASTHAN) SHRI G.K. MOOPNAR (TAMIL NADU) SHRI TRILOKI NATH **CHATURVEDI** (UTTAR PRADESH) SHRI SANGH PRIYA GAUTAM (UTTAR PRADESH) SHRI MUNAVVAR HASAN(UTTAR PRADESH) SHRI KANSHI RAM (UTTAR PRADESH) SHRI RAMA SHANKER KAUSHIK (UTTAR PRADESH) SHRI DINA NATH MISHRA (UTTAR PRADESH) SHRI ARUN SHOURIE (UTTAR PRADESH) SHRI B.P. SINGHAL (UTTAR PRADESH) SHRI DHARAM PAL YADAV alias D.P. YADAV (UTTAR PRADESH)

SHRI RAM GOPAL YADAV (UTTAR PRADESH) SHRI KHAN GHUFRAN ZAHIDI (UTTAR PRADESH)

MR. CHAIRMAN: Question No. 281, Shri Sanjay Nirupam. (*Interruptions*)...

SHRIMATI JAYANTI NATRAJAN (Tamil Nadu): Sir, we have a point of order. Since the Prime Minister is here we would like to know when he is going to pass the Women's Reservation Bill. Please tell us something. *[Interruptions)*...

SHRISANJAYNIRUPAM(Maharashtra):Sir, we will discuss it afterQuestion Hour.(Interruptions)...

MR. CHAIRMAN: We will take it up after Question Hour. (*Interruptions*)...

SHRI SANJAY NIRUPAM: We will discuss it after Question Hour. Don't disturb Question Hour. (*Interruptions*)... Don't disturb Question Hour. (*Interrupt tions*)...

SHRIMATI JAYANTHI NATARA-JAN: Sir, the Prime Minister may please tell us something. Last time he had promised, Sir. (*Interruptions*)...

MR. CHAIRMAN: No. not now. (*Interruptions*)^A.

श्री संयज निरुपम : क्वेशन ऑवर के बाद । ये तो कोई तरीका नहीं हुआ । ...(व्यवधान)

SHRIMATI JAYANTHI NATRAJAN: He has made a statement on the TV. (*Interruptions*)... The Prime Minister can tell us when he is going to bring the Women's Reservation Bill. (*Interruptions*)...

MR. CHAIRMAN: We will take it up after Question Hour. (*Interruptions*)...

SHRIMATI KAMLA SINHA (Bihar): Sir, the Prime Minister is here. (*Interruptions*)...

SHRI SANJAY NIRUPAM: They can discuss it after Question Hour. (Interruptions)...

SHRIMATI JAYANTHI NATARAJAN: He can just say a word, Sir. (*Interruptions*)... 3 Oral Answers

डा. (**श्रीमती**) **नाजमा हेफ्तुल्ला ः** यह बड़े अफसोस की बात हैं कि महिला बिल ...(व्यवधान)...

SHRIMATI JAYANTHI NATARAJAN: Sir, there is an intriguing silence on the part of the Government and the Prime Minister. (*Interruptions*).

श्री संजय निरूपम : मैं आप लोगों की सपोर्ट में खड़ा हूं। लेकिन क्वेश्चन आवर के बाद अगर इस विषय पर बातचीत की जाए तो ज्यादा अच्छा होगा।(व्यवधान)....

SHRIMATI JAYANTHI NATARA-JAN: Let the Prime Minister say something. (*Interruptions*).

श्री संजय निरूपम : मेरे ख्याल से प्रश्न काल के बाद जीरों आवर में इस पर बात हो तो ज्यादा अच्छा होंगा । कम से कम प्रश्न काल को इस तरह बाधित न किया जाए।

डा0 (श्रीमती नाजमा हेपतुल्ला) : महिलाओं के लिए वहां भी लोगों को खड़े होना चाहिए । ...(व्यवधान)...

श्री संजय निरूपम : हम लोग भी सपोर्ट कर रहे हैं । हम लोग इसके अंगेस्ट नहीं हैं ।(व्यवधान)....

MR. CHAIRMAN: The Prime Mnister has agreed.

प्रधान मंत्री (श्री अटल बिहारी वाजपेयी) : सभापति जी, सरकार महिलाओं के आरक्षण विधेयक को लाने के लिए प्रतिबद्ध हैं । हम आश करते हैं कि वह बिल सर्वसम्मति से पास होगा । उस विधेयक को प्रस्तुत करने का फैसला कर लिया गया था। लेकिन एक दल के कुछ सदस्यों ने कहा कि उसके कुछ प्रावधानों पर फिर से विचार होना चाहिए । सर्वसम्मपति बनाने के लिए यह तय हुआ कि एक सर्वदलीय बैठक फिर से आयोजित की जाए और उसमें अगर संभव हो तो सब की राय से विधेयक को पेश करने का फैसला किया जाए । वह बैठक आयोजित होने जा रही हैं । उसमें सर्वसम्ममति बनाने का प्रयास होगा । मैं आश करता हूं कि सर्वसम्मति बनेगी । लेकिन, जहां तक, हमारा प्रश्न हैं और मैं देख रहा हं कि अन्य सदस्यों की भी जहांतक राय हैं, वह राय यह बन रही हैं कि अगर सहमति न ही हुई तो भी विधेयक को विचार के लिए प्रस्तूत कर दिया जाए और हम ऐसा ही करने जा रहे हैं।

श्रीमती कमला सिन्हा : सभापति महोदय, केवल विचार के लिए नहीं। हम यह चाहते हैं कि विचार करने के साथ साथ इसको पारित कराने के लिए आप लायें इसमें आपका भी कमिटमेंट हैं।

ORAL ANSWERS TO QUESTIONS

Piling up of Steel at SAIL

*281 SHRI SANJAY NIRUPAM: Will the Minister of STEEL AND MINES be pleased to state:

(a) Whether a large quantity of steel is piling up at SAIL for the last few months;

(b) if so, the quantity lying at each plant/stockyard; and

(c) the steps being taken by Government to ensure that these stocks of steel are delivered to the steel users at the earliest?

THE MINISTER OF STEEL AND MINES (SHRI NAVEEN PATNAIK): (a) to (c) A Statement is laid on the Table of the House.

Statement

(a) and (b) During the first three months of the current financial year, stocks at plants and stockyards system of Steel Authority of India Limited (SAIL) have been brought down. The total quantity of Saleable Steel (Mild Steel), lying in the four Integrated Steel Plants and the Stockyards, as on 01/07/1998, was approximately 1.14 million tonnes as against approximately 1.23 million tonnes (provisional) on 01/04/1998.

(c) Some of the steps being taken by SAIL to increase sales and reduce stocks, inter-alia, include fine-tuning the productmix in terms of market requirement; entering into MOUs with customers for regular supplies during the year; adopting market driven pricing strategies; entering into supply arrangements through participation in tenders/negotiations with various customers including projects, Government Departments, PSUs, Railways, etc.; increasing the despatch directly to customers etc.